

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**DFR NO. 2240 OF 2018**

**Dated: 27<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of :**

**M/s Jay Madhok Energy Private Limited ...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.  
Mr. Basna Patil, Sr. Adv.  
Mr. Vineet Malhotra  
Mr. Vishal Gohri

Counsel for the Respondent(s) : None

**ORDER**

Issue notice on maintainability to the Respondents returnable on **03.08.2018**. Dasti, in addition, is also permitted.

List the matter on **03.08.2018**, as requested by the learned counsel appearing for the Appellant.

**(Justice N.K. Patil)  
Judicial Member**

**(B.N. Talukdar)  
Technical Member (P&NG)**

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